## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB) No.513/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Maldar Barrels Pvt LtdVs-Pearson Drums & Barrels Pvt Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

MR. RATNANKO BANERJI SRADU Petitiones flints

MS. LABANYASREE SINHA

ADV

TYOTIRMOY BAGCHI

CFO

Respondent

CFO
A.K. UPADHYAYA
ER.ADVOCATE

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

List on 08/12/2017 for admission.

Sd

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)